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Title : Introduction of Cinematograph (Amendment) Bill, 2006.

SHRI ANANDRAO VITHOBA ADSUL (BULDHANA): Sir, I beg to move for leave to introduce a Bill further to amend the Cinematograph Act, 1952.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cinematograph Act, 1952."

The motion was adopted.

SHRI ANANDRAO VITHOBA ADSUL : Sir, I introduce the Bill [\[k29\]](#).

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